

Annexure-2

Name of the Corporate Debtor: Supreme Polyubes Limited				Date of commencement of CIRP: 18.08.2023						List of Creditors as on 14.02.2024				
List of Operational creditors (Government Dues)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	% voting share in COC					
1	Sub Divisional Officer, Punjab State Power Corporation Ltd.	01/09/2023	7,99,310.00	7,99,310.00	Govt. Dues	NA	NA	No	NA	NA	NA	-	-	
2	Assistant Commissioner, Central Goods & Services Tax Division Sangrur	06/09/2023	56,91,020.00	-	Govt. Dues	NA	NA	No	NA	NA	NA	56,91,020.00	-	Rejected. The claim from the Office of the Assistant Commissioner of Goods and Services Tax, Sangrur Division has been submitted based on the Show Cause Notice wherein the Corporate Debtor has been asked to submit few details and in the absence of any assessment order, the claim amount has not been admitted.
3	Mr. Jatin Abbi Commissioner of Income Tax	29/09/2023	41,87,994.00	41,87,994.00	Govt. Dues	NA	NA	No	NA	NA	NA	-	-	
4	Employee Provident Fund Organisation	16/11/2023	5,78,925.00	5,78,925.00	Govt. Dues	NA	NA	No	NA	NA	NA	-	-	
		Total	1,12,57,249.00	55,66,229.00								56,91,020.00	-	




Anurag Goel
 RP of Supreme Polyubes Limited
 Regn. No. IBB/PA-001/IP-P00876/2017-18/11460
 Communication Email: cirp.supremepolyubes@gmail.com
 Registered Email: agoel@caanurag.com

Registered Office Address
 Plot No 6, First Floor, State Bank Nagar
 Outer Ring Road, Paschim Vihar, New Delhi – 110063